

**NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH, COURT – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 23-04-2024 AT
02.30 P.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. VENKATARAMAN SUBRAMANIAM, HON'BLE MEMBER (TECHNICAL)**

APPLICATION NUMBER : --

PETITION NUMBER : TCP/156/2016

NAME OF THE PETITIONER : Gangotri Textile Ltd

NAME OF THE RESPONDENT(S) : Jagannath Textiles Company Ltd &
5 Others

UNDER SECTION : Sec 397/398 of CA, 1956

ORDER

Ld. Counsel Ms.Manjula Devi for the Petitioner. Ld. Counsel Mr.Vidhya Shankar for the Respondent.

Partly heard by Regular Bench.

List the Petition for hearing on **13.06.2024**.

-Sd-
VENKATARAMAN SUBRAMANIAM
Member (Technical)

phk

-Sd-
JYOTI KUMAR TRIPATHI
Member (Judicial)